

LOK SABHA DEBATES

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LOK SABHA

Tuesday, March 9, 1976/Phalgun 18,
1897 (Saka)

The Lok Sabha met at Eleven of the
Clock

(MR. SPEAKER in the Chair)

ORAL ANSWERS TO QUESTIONS

Dacoity on Howrah—Delhi Janta Express near Andul Station

*25. SHRI DINEN BHATTA-
CHARYYA. Will the Minister of
RAILWAYS be pleased to state:

(a) whether the passengers of
Howrah-Delhi Janta Express were
looted by dacoits near Andul Station
of the Eastern Railway on 10th
February, 1976;

(b) If so, the facts thereof; and

(c) what steps have been taken to
apprehend the culprits and to give
protection to the passengers?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
BUTA SINGH): (a) to (c) A
statement is laid on the Table of the
Sabha

Statement

(a) No, Sir. However, a dacoity
took place in 39 Up (Howrah—Delhi
Janta Express) between Durgapur and
Raniganj stations of the Eastern Rail-
way on 8/9-2-76 midnight.

(b) On 8/9-2-76 at about midnight,
about 11/12 persons amongst the
passengers robbed cash and valuables
worth Rs. 8,530/- from six passengers
at the point of daggers and deadly
weapons in 2nd class bogie No. 6823
attached to 39 Up Howrah—Delhi
Janta Express and got down from
running train while the train appro-
ached Raniganj station. Government
Police Station, Andal started case
No. 5 dated 10-2-76 under Section
395 IPC.

In another case of dacoity on
14-2-76 committed in 19 Up Mithila
Express between Durgapur and Andal
the police escorting party arrested 3
persons at Andal and following their
confession they were also arrested in
case No. 5 dated 10-2-76 mentioned
above. One R.P.F. Rakshak has also
been subsequently arrested by the
Police authorities in connection with
the dacoity committed in 39 Up
Howrah—Delhi Janta Express against
case No. 5 of 10-2-1976. No looted
property has however, been recovered,
and the police investigation continues.

(c) The following steps have been
taken to prevent recurrence of crime
in trains:—

1. All important passenger trains
are escorted by Police during
night.
2. Supervision of Government
Railway Police has been
tightened up.
3. Armed Police pickets are posted
at times in the affected
stations

State CID staff are pursuing
cases of crime of heinous
nature to lay their hands on

the gang members responsible for such crimes.

SHRI DINEN BHATTACHARYYA: The statement has said that just after the first dacoity in Andal Station (not Andal Station) for which case No. 5 was recorded on 10-2-76, subsequently there was also another dacoity on the same line and the same zone. May I know whether after the steps that have been elaborated here in the statement have been taken by the Government, they are confident that the dacoities that are taking place there quite often will be minimised to the maximum extent?

SHRI BUTA SINGH: We are quite confident that the steps that have been elaborated here and are being contemplated also will definitely minimise the maximisation of dacoities on the Indian Railways. But, at the same time, it is primarily a question of law and order. So, unless the State Governments extend their fullest support, it will not be possible to do much.

SHRI DINEN BHATTACHARYYA: I have got some newspaper reports about the dacoities committed.

SHRI PRIYA RAJAN DAS MUNSI: Why should passengers carry so much money in the train? It is a crime.

SHRI DINEN BHATTACHARYYA: It has been reported in the newspaper of February 29 that there was a dacoity in the Dehra Dun Express and the dacoits decamped with the booty after pulling the alarm chain. There is a statement with me in which I find that an R.P.F. man has been arrested. R.P.F. men are involved in it. My question is whether the Government will institute a thorough enquiry into the performance of the R.P.F. men who are in most of the cases connected with not only the dacoits but also the mischief-mongers. Many cases have been cited in this House and outside. Many cases have been reported in the

news papers. But no concrete and effective step has been taken up till now against these corrupt personnel and gangsterism which is prevailing in R.P.F.

SHRI BUTA SINGH: It is true that a person whose name has been given in the statement is an R.P.F. man and he is involved. Action is being taken against him. All that I can say at this stage is that it is not true to say that in most of the cases R.P.F. people are involved. But in some of the cases they are involved. Instructions have been issued that strictest action should be taken against the staff that is involved. Necessary action is being taken by the authorities concerned.

श्री नरसिंह नारायण पांडे : जिनकी ट्रेन डकैतियाँ या चोरियों की रेलवे में कोणिका होती है. उनमें आर० पी० एफ० के आदमी अधिकतर पाये जाते हैं. उन की काम्यरेनी इन्स्ट्रिक्शन हो गई है.

अध्यक्ष महोदय : उन्होंने तो कहा है कि ऐसा नहीं है ।

श्री नरसिंह नारायण पांडे : मैं मंत्री महोदय से यह जानना चाहता हूँ कि उन सब चोरों का डेपूट कर दिया जा रहा है कि ऐसे एनफोर्समेंट जो आर० पी० एफ० में है जिनके खिलाफ यदि कोई चार्ज हो जाये तो उनका सविनय से निन्दा किया जाये ।

श्री बुटा सिंह : जी हाँ ऐसे स्टाफ को काफी सख्या में निकाला जा चुका है और यह एनफोर्समेंट अभी भी जारी है । जैसा मैंने अभी आशुत भाषा में बतलाया है—ऐसे कर्मज में बहुत रुझन एवम्, किया जायगा ।

SHRI V. SHANKER GIRI: Will the hon. Minister give the details of the people who are involved in it? Are they professionals, officials or others?

SHRI BUTA SINGH: If his question is limited to the information asked for in Q. No. 25, the information has been supplied in the statement.

A case has been registered. The names that have been mentioned are:

- (1) Parmal Dey of Sapwan of Burdwan District
- (2) Suraj Singh of Howrah
- (3) Provat Robi of Burdwan Dist. at Andai
- (4) One R.P.F. Rakshak named Daroga Smgh, about whom reference was made by Shri Dinen Bhattacharyya

Introduction of Double Decker on Railways

*29 SHRI RAJDEO SINGH Will the Minister of RAILWAYS be pleased to state.

(a) whether Government have decided to introduce the double decker coaches on the railways;

(b) if so, whether a two-deck coach is being fitted at the Integral Coach Factory, Perambur and whether the actual trial-runs with regular trains, have been completed, and

(c) whether sufficient sitting capacity, height and passenger amenities have been estimated for track clearance? 11/1

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) to (c) The body shell of only one prototype double decker coach has been manufactured and is undergoing static tests at ICF, Perambur. Trial runs shall be made after static testing, modifications necessitated thereby and furnishing etc. are completed. The decision for introducing double decker coach for public use, frequency of service, time and programme for

further manufacture being dependent on test results, passenger reaction; cannot be forecast at present. Estimate and designs for adequacy of sitting capacity, height etc. and passenger amenities have been completed.

श्री राजदेव सिंह : अध्यक्ष महोदय, मैं आपके माध्यम से यह जानना चाहता हूँ कि जब भी कोई नई चीज आती है तो उस के कुछ कारण होते हैं जिनके आधार पर उस नई चीज के लिए सोच विचार होता है। डबल-डैकर का जो आर्डर दिया गेलेवे मंत्रालय में आया, तो इसके कारण क्या है ?

श्री मुहम्मद शफी कुरेशी : एक बड़ी वजह यह थी कि गेलेवे में प्रोक्टर क्राउडिंग है और उसको कम करने की कार्रवाई की जा रही है। वज्राय 80-82 आदमियों के इन डबल डैकर डिब्बों में 146 आदमी सफर करेंगे जिन्हें प्रोक्टर क्राउडिंग कम हो जाती है।

श्री राजदेव सिंह : मंत्री महोदय ने अपने जवाब में कहा है कि टैस्ट और ट्रायल रन किया जा रहा है तो मैं जानना चाहता हूँ कि यह कब तक आशा की जाती है कि ट्रायल रन पूरा हो जायगा ? और क्या इसके पहलें रेल मंत्रालय ने यह देख लिया है कि जो हर स्टेशन पर प्रोक्टर थ्रिज तथा नदियों पर पुल और पेट तथा हैड बायर्स हैं उनका भी समन्वित इन्जाम किया जाय जिसमें गार्डियों के चलने पर किसी तरह की कोई दिक्कत सामने न आये ?

श्री मुहम्मद शफी कुरेशी : जी हाँ। इन सबका क्लीयरेंस देखा गया है और मैंने खुद पिछले हफ्ते डबल डैकर डिब्बों को देखा है कि उनमें अन्दर सीटिंग का इन्जाम कैसा है गर्द बगैरह ना नहीं आती। तमाम टैस्ट होने के बाद ही इनको आम जनता के इस्तेमाल के लिए लाया जायगा।